

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 212
(IB)-266(ND)2019
IA/3975/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

... **Applicant/Petitioner**

Vs.

M/s. Horizon Buildcon Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 28.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Aishvary vikram for CoC, Mr. Mayur Raghuvanshi Adv for Respondent no.2 Indian Overseas Bank, Mr. Abhishek Anand, Adv. with Mr. Tanveer Oberoi, Adv. for RP

ORDER

Renotify this case on 06.08.2021


(T.S. SINGH)
COURT OFFICER